

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-225
53/252/ND/2020

IN THE MATTER OF:

M/s Global Couriers Pvt Ltd.

Vs.

ROC NCT Of Delhi and Haryana

....APPLICANT

....RESPONDENT

SECTION

U/s 252

Order delivered on 12.02.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SAROJ RAJWARE,

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the OL/Respondent :

For the RD :

For the Intervener :

:

:

:

:

:

:

:

:

:

:

:

:

:

:

:

:

:

:

:

:

:

:

:

:

:

:

:

:

:

:

:

:

:

:

:

:

:

:

:

:

:

ORDER

Counsel for the Applicant is present. The AROC is present. The matter stands adjourned for filing report by the ROC.

List on 20.3.2020.

-Sd-

(SAROJ RAJWARE)
MEMBER (TECHNICAL)

S-d-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit